

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1540/(MAH)/2017


CORAM: Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES: SBS Transpole Logistics (P) Ltd.  
V/s.  
Usher Agro Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	ABHISHEK ADKE  For Petitioner	ADVOCATE	

**ORDER**  
**CP 1540/I&BC/NCLT/MB/MAH/2017**

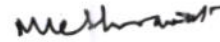
1. Withdrawal memo is on record. Permitted to withdraw. Liberty granted to file fresh petition as per law under the Insolvency & Bankruptcy Code.



**BHASKARA PANTULA MOHAN**  
Member(Judicial)

Date : 14.12.2017

ug



**M.K. SHRAWAT**  
Member (Judicial)



ABHISHEK A. ADKE

ADVOCATE

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL BENCH AT MUMBAI  
INSOLVENCY AND BANKRUPTCY APPLICATION NO. 1540 OF 2017  
(Under Section 9 of the Insolvency and Bankruptcy Code, 2016 read with Rule 6 of the  
Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016)

SBS Transpole Logistic (P) Ltd.

...Operational Creditor

*Versus*

Usher Agro Ltd.

...Corporate Debtor

MEMO OF WITHDRAWAL

The Operational Creditor is desirous of withdrawing the above Application with liberty to file afresh in accordance with law, since there are certain defects in the above filed application.

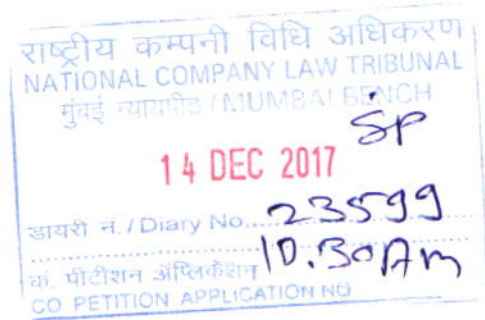
Dated this 14<sup>th</sup> day of December, 2017

Yours truly,



Abhishek Adke

Advocate for the Operational Creditor



## Abhishek

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**From:** Pulkit Sharma <pulkitsharma@outlook.com>  
**Sent:** 14 December 2017 10:16  
**To:** abhishek.a@adke.in  
**Subject:** Fwd: Usher Agro withdrawal

Sent from my iPhone

Begin forwarded message:

**From:** Anu Sura <anu.sura@pamasis.com>  
**Date:** 14 December 2017 at 9:55:30 AM IST  
**To:** Pulkit Sharma <nlupulkit@gmail.com>, Pulkit Sharma <pulkitsharma@outlook.com>  
**Subject:** Usher Agro withdrawal

Dear Pulkit,

As discussed with the Client (SBS Transpole Logistics Pvt. Ltd.), please withdraw the form 5 petition filed in NCLT, Mumbai, against Usher Agro on their behalf, with permission to file afresh.

Warm regards  
Anu Sura